

The Hirkund Power Company Limited is constructing a captive power plant for the Indian Aluminium Company. While the work inside the chimney in this plant under construction was going on, due to sudden collapse of scaffolding inside the chimney, 13 persons—all of whom belong to West Bengal—have died and seven are injured out of whom five are still under treatment in the VSS Medical College Hospital.

When the reasons and circumstances leading to this accident are not yet known conclusively, it is definitely the outcome of a negligence on the part of the management and the construction agency. What is more unfortunate is the lack of their seriousness towards the rescue and relief operation including treatment. (*Interruptions*). It took about three days to find out the dead bodies. (*Interruptions*) This is a very serious matter. There is an attempt to suppress it. (*Interruptions*)

MR. SPEAKER: Please take your seat.

(*Interruptions*)

SHRI SRIBALLAV PANIGRAHI: Therefore, I demand that there should be a judicial enquiry by a sitting judge of the Orissa High Court to enquire into this incident in cooperation with the technical expert to find out the reasons and circumstances leading to this incident so that there is no recurrence of it again. (*Interruptions*). This company should be restrained from going ahead with the construction. Otherwise, it will be further complicated. Therefore, *ex-gratia* payment may be made as also the proper treatment of the injured be made. (*Interruptions*)

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): The President of the Vishwa Hindu Parishad has announced and it was reported in the press also that they will start the construction of the temple at the disputed place of Ram Janmabhoomi. He has also said that the Government

of Uttar Pradesh will remove all obstacles in the way of construction. He has told that the U.P. Government has assured him that they will enable him to construct the temple. This will create a serious situation in the country. If the VHP goes in this way, it will create again a communal carnage in the whole country and strike at the unity of the country. Therefore, I urge upon the Government to immediately try for an amicable settlement of the issue, and also to see that such things do not happen which will affect the unity of the country. (*Interruptions*)

MR. SPEAKER: Only what Shri Guman Mal Lodha says goes on record.

.....(*Interruptions*).....

[*Translation*]

SHRI GUMAN MAL LODHA (Pali): Since the adoption of Constitution to this day, gross injustice is being done to four crore people of Rajasthan. Recognition has not been accorded to Rajasthani language under the Constitution. A massive agitation will be launched against gross injustice in not giving recognition under the Constitution to a language spoken by 4 crore people in and out side India. I would, therefore, request the Government to dispense justice to the people of Rajasthan by including Rajasthani language in the Eighth Schedule of the Constitution....(*Interruptions*)....

[*English*]

MR. SPEAKER: It is not going on record.

[*Translation*]

SHRI HARI KEWAL PRASAD (Salempur): Mr. Speaker, Sir, a person from my constituency is working in Assam (*Interruptions*).... He left his home at 10 a.m. for office after taking food. While on his way to the office, ULFA extremists abducted him and

took him to an unknown place. His family members came to me and narrated their woeful tale to me.....
(Interruptions).....

[English]

MR. SPEAKER: Please take your seats. When I am standing you have to take your seats.....(Interruptions).....

SHRI SOMNATH CHATTERJEE (Bolspur): You agree that this is a matter of serious concern to all of us. We would like to know what is the reaction of the Government. It is not a matter in which there can be procrastinations by the Government. (Interruptions)

MR. SPEAKER: Please take your seats.

(Interruptions)

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): We have got mandate in U.P.

MR. SPEAKER: Be seated please.....(Interruptions)..... whatever you want to say has already been said by your leader very clearly and it is on the record. Later on you jointly....

(Interruptions)

MR. SPEAKER: Loknathji, please resume your seat.

[English]

You cannot speak when I am standing. Why do you do like this? When all of you are talking, nothing is being recorded and it goes on that when you are speaking others also talk. What I am saying is that whatever you say, each word is being recorded. You should be content with that and if you have any point your leader can.....

...(Interruptions)...

SHRI AMAL DATTA (Diamond Harbour): *(Interruptions)

MR. SPEAKER: Shri Amal Datta, this is derogatory to the Parliament and you should not have spoken those words. They will not form part of the record. Parliament record is a very important record. It is not for you, the hon. Members, to say this thing. This will not form part of the record.

(Interruptions)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Mr. Speaker, Sir, the concern and anxiety expressed on the Floor of the House is shared by all sections of the people in the country because issues like this—it is a stated position of this Government—must be settled peacefully and by mutual consent. I can only say that the same concern should be shared by every one who is interested in constructing the temple. I can only say this much at this moment and I am quite certain, what has been said by all sections of the House will be given its due importance by all those who are concerned in this matter. (Interruptions)

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, I share the concern of all sections of the House that everything should be done peacefully. But I would also like to point out that this is an issue on which there have been different opinions as to what should be done in Ayodhya and what should not be done. I am sure that in a democracy, no political party can disregard a mandate and the UP Government has the mandate. (Interruptions)

Mr. Speaker, Sir, on the last two Fridays, we have been discussing this issue. (Interruptions) I am not yielding. (Interruptions) We are going to

*Not recorded.